Dispute between Bank of India and Andhra Steel Corporation Ltd., Calcutta

3283. SHRI SUKHDEO PRASAD VERMA: Will the Minister of FINANCE be pleased to state:

- (a) whether a dispute between Bank of India and the Andhra Steel Corporation Limited, Calcutta has neen continuing in regard to financing of steel producing factories and Mills;
- (b) if so, the details of such disputes;
- (c) whether such dispute has led the Company to close down its unit which rendered large number of emrloyees unemployed;
- (d) whether all the nominated directors of the bank in the Board of the Company and in the committee of management have since resigned; and
- (e) if so, the reasons therefor and the steps being contemplated to realise the Bank's large investment, to run the units and to solve the pending dispute and total amount of Bank's involvement?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (e): Information is being collected and will be laid on the Table of the House to the extent available.

Conferences by Public Institutions in ITDC Hotels in Delhi

3284. DR. BAPU KALDATE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a large number of Hotels in New Delhi under the ITDC were given to public institutions for the use of their conferences or meetings during the year 1976 and from January to March, 1977;

- (b) if so, the names of the institutions and the names of the Hotels used by them; and
- (c) the rent paid by each institution for the use of the Hotel premises?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOT-TAM KAUSHIK): (a) As part of their business, ITDC Hotels sell conference/ meeting facilities to various parties including institutions, Government Com-Private Sector Companies, Ministries, Associations, Trade Bodies. Embassies etc.

(b) and (c). The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1312/77].

by Participation Marine Products Export Development Authority in Trade Fairs during 1975 and 1976

3285. SHRI BALAK RAM: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) the trade fairs in which the Marine Products Export Development Authority participated during the years 1975 and 1976;
- (b) whether reports were received from the officials concerned;
- (c) whether any action was taken on suggestions given and deficiencies pointed out, if so, the details thereof;
- (d) if not, whether Government will take action to fix responsibility for the negligence in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): (a) A statement is attached.

- (b) Yes, Sir.
- (c) The suggestions which were worth implementing have been implemented. Action taken on important

recommendations are repeated participation in important fairs bringing out of publicity literature in language of the country in which fair is held, sanctioning of a Trade Promotion Office in Tokyo, precautions taken in sending display materials and action initiated for obtaining sanction for a foreign office in West Europe.

(d) The question does not arise.

Statement

- 1. The 3rd International Frozen Food Industry Exhibition, Tokyo (Japan). June 3—7 1975.
- 2.The Brussels Food & Domestic Equipments Trade Fair, 1975, Brussels (Belgium). October 4—19, 1975.
- 3. Anuga Fair 1975, Cologne (West Germany) September 13—18, 1975.

1976

- 1. Roka 1976 International Food Fair, Utrecht (Netherlands), February 16—20, 1976.
- 2. The Fourth International Frozen Food Industry Exhibition, Tokyo, (Japan). June 15—19, 1976.
- 3. IKOFA Fair 1976 (West Germany) September 16—22, 1976.
- 4. The Brussels Food & Domestic Equipment Trade Fairs—1976, Brussels (Belgium). October 2—17, 1976.
- 5. SIAL Fair, Paris (France) November 15—20, 1976.

बेरोजगार प्रशिक्षित विमानचालकों को रोजगार देने की योजना

- 3286. श्री बीरेन्द्र प्रसाद : क्या पर्यटन श्रीर नागर विमानन मंत्री यह बताने की कृपा करेंग कि :
- (क) देण में बेरोजगार प्रशिक्षित विमान चालकों की संख्या कितनी है; ग्रौर

(ख) क्या सरकार का उन्हें रोजगार देने के लिये योजना बनाने का विचार है?

पर्यटन स्रोर नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) इम देश में लगभग 200 प्रशिक्षित विमान- चालक बेरोजगार हैं ।

- (ख) सरकारद्वारा बेरोजगार वाणिज्यिक विमान चालकों को नौकरी दिलाने में सहायता करने के लिए निम्नलिखित कदम पहले ही उठाए जा चुके हैं :--
 - (i) नागर विमानन विभाग में
 सहायक विमान क्षेत्र ग्रांथिकारी
 के पद पर मीधी भर्ती मंत्रंथी
 नियमों में मंगोधन करके
 बेरोजगार वाणिज्यिक
 विमानचालकों को इन पर
 नियुक्ति का पात्र बना दिया
 गया है।
 - (ii) इंडियन एयरलाइन्स, एयर इंडिया तथा भारत श्रंतरराष्ट्रीय विमान-पत्तन प्राधिकरण को भी परामशं दिया गया हैं कि वे, जहां कहीं संभव हो, इन बेरोजगार वाणिज्यिक विमानचालकों की सेवाश्रों का उपयोग
 - (iii) कृषि मंत्रालय फसल पर छिड़काव संबंधी परिचालनों के लिए बेरोजगार वाणिज्यिक विमानचालकों को 'कन्वर्णन ट्रेनिग' के लिए विचार करेगा। उस मंत्रालय ने इस प्रयोजन के लिए हाल ही में फील्ड ग्रिधकारियों के 19 पद भी बना लिए हैं।